

**Financial Assistance  
for Dry Land Farming**

1883. SHRI VISHNU MODI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government had formulated any national scheme on dry land farming and also to provide financial assistance to States for implementing this Scheme ;

(b) if so, the amount of financial assistance proposed to be provided to each State under this scheme ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). Yes, Sir. A Centrally Sponsored Scheme on National Watershed development programme for rainfed agriculture is under formulation and the details are being worked out.

[English]

**Urban Land Declared Surplus**

1884 SHRI SATYENDRA NARAYAN SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether urban land declared surplus under the Urban Land Ceiling Act has remained unused or vacant for a number of years due to the inability of designated authorities to take them over ;

(b) whether this has reduced availability of vacant land for urban housing construction ; and

(c) if so, the steps taken to expedite the use of these vacant lands ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). It is true that a larger part

of the urban land declared surplus under the Urban Land (Ceiling and Regulation) Act, 1976, has remained un-used or vacant for a number of years. But this is not due as much to the inability of the designated authorities to take them over as it is due to several other reasons including the land holders resorting to litigation.

(c) Certain proposals for amending the Act are under consideration to make its implementation more purposeful.

**Export of Wheat**

1885. SHRI MURLIDHAR MANE;  
SHRI AMAR ROYPRADHAN ;  
SHRI RANJIT SINGH GAEKWAD ;  
SHRI C. MADHAV REDDI ;  
SHRI RADHAKANTA DIGAL ;

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether massive stocks of wheat has accumulated in the country ;

(b) if so, what proposals do the Government have to liquidate the stock ;

(c) whether export of major part of the stock is being contemplated by the Government ;

(d) if so, whether the prices of wheat exported would well be comparable with international prices of wheat ; and

(e) the quantity and names of countries to which the wheat is likely to be exported and the amount of foreign exchange likely to be earned therefrom ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). At present, the stocks of wheat with the public agencies are in excess of the buffer stocking

requirement. Some of the steps being taken to liquidate the excess stocks are increase in the monthly allocation of wheat for public distribution system; allocations to the roller flour mills to the extent of their full licensed capacity at Rs. 172/- per quintal instead of Rs. 208/- per quintal, and permitting them to produce 25% more than their licensed capacity; allowing increased utilization under the National Rural Employment Programme and Rural Landless Employment Guarantee programme; and permitting export of wheat, maida, suji and wholemeal atta.

(d) As at present, the export is permissible subject to the prescribed minimum export price of Rs. 1600/- per tonne FOB in bulk for wheat, Rs. 2050/- per tonne FOB in case of maida/suji and Rs. 1750/- per tonne FOB in case of wholemeal atta.

(e) It is not possible to indicate the quantities likely to be exported, the countries to which these exports will be made and the likely foreign exchange earnings therefrom. However, the Food Corporation of India has entered into a contract for supply of 5 lakh tonnes of wheat to the U.S.S.R. and 50,000 tonnes of wheat as a commodity loan to Viet Nam besides a quantity of 1 lakh tonnes of wheat being supplied to drought affected African countries.

#### Allotment of Flat Under New Pattern Scheme, 1979

1886. SHRI KAMLA PRASAD SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of persons registered with Delhi Development Authority under New Pattern Scheme 1979; how many of them have been given physical possession of the flats so far and how many still remain to be allotted houses under the scheme, category-wise;

(b) number of houses ready together with location thereof and by when these are likely to be allotted;

(c) the date of the last draw with details thereof and the time by which the remaining people are likely to get flats;

(d) whether there is any proposal to open fresh registration for flats; and

(e) if so, details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) A Statement is given below:

(b) Houses ready have already been allotted/allocated and the demand-cum-allotment letters; where not yet issued, are proposed to be issued within next 10-15 days.

(c) The details of the last draw are as under:

#### MIG—Last Draw Held on 19-6-85

| Name of Colony    |              | No. of Flats |
|-------------------|--------------|--------------|
| 1. Vikaspuri      | ...          | 339          |
| 2. Rajouri Garden | ...          | 97           |
| 3. Rohini         | ...          | 247          |
| 4. Shalimar Bagh  | ...          | 202          |
| 5. Pitampura      | ...          | 484          |
| 6. Trilokpuri     | ...          | 610          |
|                   | <b>Total</b> | <b>1979</b>  |